

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011/ 7069 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 27^H November, 2019

Sub:- Casual leave.

Ref:- Your note dated 25.11.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Inalo Zhimomi, District and Sessions Judge, Mon, for 2 (two) days on 25.11.2019 and 26.11.2019 with station leave permission, has been granted.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011/ 7070 /A. dtd. --- 27 . 11 . 19
Copy to:

✓ 1: The Systems Analyst , Gauhat High Court, Guwahati.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]